

have been filled up;

(b) if so, the number of persons recruited since July 1991;

(c) whether the prescribed reservation quota upto 1991 have been filled up; if so, the details thereof; and

(d) the number of workers belonging to Scheduled Castes and Scheduled Tribes are working at present?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) No, Sir.

(b) BHEL has recruited 345 persons during the period July 91 - Dec. 91. Out of this, 119 persons i.e. about 34.5% belong to Scheduled Castes and Scheduled Tribes.

(c) No, Sir.

(d) The number of employees belonging to Scheduled Castes and Scheduled Tribes working in BHEL as on 31-12-1991 is 12,756.

[English]

#### Discussions with Trade Unions over Sick Units

1265. SHRI HARADHAN ROY: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to have discussions with trade unions and local public representatives of the sick public sector units before sending them to the Bureau of Industrial Finance and Reconstruction;

(b) if so, whether any such discussion, was held;

(c) if so, the details where such discus-

sions were held; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (d). The Ministry of Labour constituted a Special Tripartite Committee consisting of representatives of Central trade union organisations, employers' organisations and Central Government. The Committee held its first meeting on 21.12.1991 in which it was decided that the Committee would consider the general principles for rehabilitation of chronically sick units and ensure protection of workers' interest and Industrial Committees in respect of those industries where the number of sick units is large should be revived. In the second meeting held on 20.1.92, it was decided that reconstituted Industrial Committees on various industries, namely, textiles, jute, electricity generation, road transportation, engineering and chemicals would review the sick units in those industries, unit-wise, and would prescribe appropriate remedies. The referral to the Board of Industrial Finance and Reconstruction (BIFR) is automatic as per the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985. However, the consideration of the sick units by the different re-constituted Industrial Committees/Special Tripartite Committee and BIFR are not mutually exclusive.

[Translation]

#### Manufacturing of low cost Personal Computers

1266. SHRI SURYA NARAIN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to manufacture low cost personal computers in the country;